

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item No. 48  
IA No. 1252/2022  
In  
CP (IB) No. 185/Chd/Hry/2021  
(Admitted Matter)**

**Under Section 60(5) of the  
Insolvency & Bankruptcy Code,  
2016**

**In the matter of:-**

Anita Bansal, PG  
Orchid Textiles Pvt. Ltd.

...Applicant

**Present through Video Conferencing:**

Ms. Divya Sharma with Ms. Manveen Narang, Advocates for  
applicant.

**IA No. 1252/2022**

List on 16.01.2023 for consideration.

Sd/-  
(Subrata Kumar Dash)  
Member (Technical)

Sd/-  
(Harnam Singh Thakur)  
Member (Judicial)

November 29, 2022  
YP